

(b) ONGC has done a preliminary evaluation of the project in accordance with the established parameters.

(c) The proposed capacity of the joint venture project is—

Paraxylene	275,000 TPA
Orthoxylene	55,000 TPA
Benzene	300,000 TPA

(d) ONGC has the capability to execute the project. In order to diversify its areas of operation to provide a source of stable revenue generation, ONGC has submitted a proposal for setting up a petrochemical project.

(e) There is an established procedure for granting approvals for such projects which will be followed in this case also.

Allocation of Funds for the States of North Eastern Region

*566. SHRI W. ANGOU SINGH: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) the funds allocated to the States of North Eastern Region during the current Five Year Plan period State-wise;

(b) whether the allocation to these States is less than that of other developed States in the country; and

(c) whether the funds allotted to North East Council have been deducted from the allotted funds of the concerned States?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI YOGINDER K. ALAGH): (a) and (b) The North Eastern States are categorised as special category States and are being given special dispensation in allocation of Central Assistance. As a result, per capita allocation of Central Assistance during the Eighth Plan period of the North Eastern States is relatively higher than that of non special category States. The details of gross as well as per capita Central Assistance for North

Eastern and other States is at Annexure-I. (See Appendix 178, Annexure No. 92)

(c) No Sir. Funds allocated to the North Eastern Council are in addition to the plan assistance given to the North Eastern States.

Extension of 66 KV line in Kolar District

*567. SHRI JANARDHANA POOJARY: Will the Minister of POWER be pleased to state:

(a) whether the Karnataka Government has urged the Central Government to convert the existing 66 KV line into 200 KV line in Kolar district to help famine-hit farmers in getting proper power supply for their irrigation pumpsets; and

(b) if so, what action Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES: (DR. S. VENUGOPALACHARI); (a) No, Sir.

(b) Does not arise.

बंजरभूमि विकास में निजी क्षेत्र का सहयोग

568. श्री अजीत जोगी:

श्रीमती वीणा चर्मा:

क्या प्राथमिक क्षेत्र और रोजगार मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या वाणिज्य उद्योग मंडल में बंजरभूमि विकास हेतु गैर-सरकारी क्षेत्र को शामिल करने की मांग की है;

(ख) यदि हां, तो क्या उन्होंने यह सुझाव दिया है कि भूमि का आवंटन दीर्घाधिक पट्टे पर किया जाए ताकि बढ़ती हुई जनसंख्या की आवश्यकताओं को पूरा करने के लिए इसे कृषि योग्य बनाया जा सके;

(ग) मध्य प्रदेश वाणिज्य उद्योग मंडल ने कितने सुझाव दिए हैं;